

The Gazette of India

PUBLISHED BY AUTHORITY

No. 27] NEW DELHI, SATURDAY, JULY 2, 1960/ASADHA 11, 1882

NOTICE

The undermentioned Gazette of India Extraordinary was published upto the 18th June, 1960:—

Issue No.	No. and date	Issued by	Subject
86	87-ITC(PN)/60, dated 18th June, 1960.	Ministry of Commerce and Industry.	Licensing of Art Silk Yarn etc. under Export Promotion Scheme for April-September, 1960.
	88-ITC(PN)/60, dated 18th June, 1960.	DO.	Import Policy for Polystyrene and Polythylene—April-September, 1960.

Copies of the *Gazette Extraordinary* mentioned above will be supplied on Indent to the Manager of Publications, Civil Lines, Delhi. Indents should be submitted so as to reach the Manager within ten days of the date of issue of this Gazette.

CONTENTS

PAGES	PAGES
PART I.—SECTION 1.—Notifications relating to Non-Statutory Rules, Regulations and Orders and Resolutions issued by the Ministries of the Government of India (other than the Ministry of Defence) and by the Supreme Court	137
PART I.—SECTION 2.—Notifications regarding Appointments, Promotions, Leave, etc. of Government Officers issued by the Ministries of the Government of India (other than the Ministry of Defence) and by the Supreme Court	387
PART I.—SECTION 3.—Notifications relating to Non-Statutory Rules, Regulations, Orders and Resolutions, issued by the Ministry of Defence	59
PART I.—SECTION 4.—Notifications regarding Appointments, Promotions, Leave, etc. of Officers, issued by the Ministry of Defence	157
PART II.—SECTION 1.—Acts, Ordinances and Regulations	Nil
PART II.—SECTION 2.—Bills and Reports of Select Committees on Bills	Nil
PART II.—SECTION 3.—SUB-SECTION (i)—General Statutory Rules (including orders, by-laws etc. of a general character) issued by the Ministries of the Government of India (other than the Ministry of Defence) and by Central Authorities (other than the Administrations of Union Territories)	1001
PART II.—SECTION 3.—SUB-SECTION (ii)—Statutory Orders and notifications issued by the Ministries of the Government of India (other than the Ministry of Defence) and by Central Authorities (other than the Administrations of Union Territories)	1859
PART II.—SECTION 4.—Statutory Rules and Orders notified by the Ministry of Defence	131
PART III.—SECTION 1.—Notifications issued by the Auditor General, Union Public Service Commission, Railway Administration, High Courts, and the Attached and Subordinate Offices of the Government of India (<i>Published at Simla</i>)	981
PART III.—SECTION 2.—Notifications and Notices issued by the Patent Office, Calcutta (<i>Published at Simla</i>)	189
PART III.—SECTION 3.—Notifications issued by or under the authority of Chief Commissioners (<i>Published at Simla</i>)	51
PART III.—SECTION 4.—Miscellaneous Notifications including notifications, orders, advertisements and notices issued by Statutory Bodies (<i>Published at Simla</i>)	325
PART IV.—Advertisements and Notices by Private individuals and Private bodies (<i>Published at Simla</i>)	129
SUPPLEMENT No. 25—	
Reported attacks and deaths from cholera, small-pox, plague and typhus in districts in India during week ending 4th June, 1960	339
Births and deaths from principal diseases in towns with a population of 30,000 and over in India during week ending 4th June, 1960	343

PART I—Section 1

Notifications relating to Non-Statutory Rules, Regulations and Orders and Resolutions issued by the Ministries of the Government of India (other than the Ministry of Defence) and by the Supreme Court

PRESIDENT'S SECRETARIAT

New Delhi, the 17th June 1960

No. 32-Pres./60.—The President is pleased to approve the following designs for the medals, their ribbons and clasps, the institution of which was notified in a Gazette of India Extraordinary on the 26th January 1960 under this Secretariat's notifications Nos. 14 to 19 Pres./60.

I. THE "SAINYA SEVA MEDAL"/"SERVICES MEDAL"

1. *Medal*.—The medal shall be circular in shape made of cupro-nickel, 35 millimetres in diameter and fitted to a plain horizontal bar with standard fitting. It shall have embossed on its obverse an outline of Nanda Devi Peak in the background with a clump of bamboo in the foreground. On the reverse it shall have an Indian Fort and the inscription "सैन्य सेवा मंडल" embossed along the upper rim.

2. *Ribbon*.—The ribbon shall be 32 millimetres in width and shall be saffron with two vertical stripes of white and dark green dividing it into three equal parts.

3. *Clasps*—*Clasp J & K*.—Shall be a bar 32 millimetres long with a Chinar leaf embossed in the centre and the inscription "जम्मू" and "कश्मीर" on either side.

Clasp NEFA.—Shall be a bar 32 millimetres long in the shape of four sections of bamboo with the inscription "नी" in one and "फा" in the other of the two middle sections.

Clasp HIMALAYA.—Shall be a bar 32 millimetres long with a pine cone embossed in the centre and the inscription "हिमा" and "लया" on either side.

II. THE "VIDESH SEVA MEDAL"/"OVERSEAS MEDAL"

1. *Medal*.—The medal shall be circular in shape, made of cupro-nickel, 35 millimetres in diameter and fitted to a plain horizontal bar with standard fitting. It shall have embossed on its obverse a warship of ancient times. On its reverse it shall have a swelling ocean in the centre and the inscription "विदेश सेवा मंडल" embossed along the upper rim.

2. *Ribbon*.—The ribbon shall be 32 millimetres in width and shall be cobalt blue with five vertical stripes of white dividing it into six equal parts.

3. *Clasps*.—These shall consist of bars 32 millimetres long with a frosted background and burnished borders. Each clasp shall have inscribed on it, in raised and burnished characters in Hindi, the name of the place for service in which it has been awarded.

III. THE "SENA MEDAL"/"ARMY MEDAL"

1. *Medal*.—The medal shall be circular in shape, made of standard silver, 35 millimetres in diameter. The mounting shall be a fixed ring attached to a metal strip 3 millimetres wide, ornamented with Ashoka leaves. It shall have embossed on its obverse a bayonet, point upwards. On its reverse it shall have an armed sentry and the inscription "सेना मंडल" embossed along the upper rim.

2. *Ribbon*.—The ribbon shall be 32 millimetres in width and shall be red with a thin silvergrey stripe down the centre.

IV. THE "NAO SENA MEDAL"/"NAVY MEDAL"

1. *Medal*.—The medal shall be pentangular in shape with curved sides, made of standard silver, 35 millimetres in diameter. The mounting shall be a fixed ring attached to a metal strip 3 millimetres wide, ornamented with Ashoka leaves. It shall have embossed on its obverse the Naval crest. On its reverse it shall have a trident within a circlet of rope and the inscription "नौसेना मंडल" embossed along the upper rim.

2. *Ribbon*.—The ribbon shall be 32 millimetres in width and shall be navy blue with a thin silver-grey stripe down the centre.

V. THE "VAYU SENA MEDAL"/"AIR FORCE MEDAL"

1. *Medal*.—The medal shall be a four pointed star, made of standard silver, 35 millimetres in diameter. The mounting shall be a fixed ring attached to a metal strip 3 millimetres wide, ornamented with Ashoka leaves. It

shall have embossed on its obverse the Lion Capital in the centre encircled by a garland of leaves. On its reverse it shall have a representation of a Himalayan Eagle with the inscription "वायु सेना" above and "मंडल" embossed below it.

2. *Ribbon*.—The ribbon shall be 32 millimetres in width in alternate stripes of saffron and silver-grey, each 3 millimetres in width, running diagonally from right to left.

VI. THE "VISHISHT SEVA MEDAL"/"DISTINGUISHED SERVICE MEDAL"

1. *Medal*.—The medal shall be circular in shape, 35 millimetres in diameter and fitted to a plain horizontal bar with standard fitting. Class I of the medal shall be made of gold gilt. Class II of standard silver and Class III of bronze. The medal shall have on its obverse a five pointed star. On its reverse it shall have the Lion Capital and the inscription "विशिष्ट सेवा मंडल" embossed along the upper rim.

2. *Ribbon*.—The ribbon shall be 32 millimetres in width of watered silk in gold with one dark blue stripe down the centre for Class I, gold with two dark blue stripes dividing it into three equal parts for Class II, and gold with three dark blue stripes dividing it into four equal parts for Class III.

VII. SEALED PATTERNS

A sealed pattern of each of the aforementioned decorations, ribbons and clasps, shall be deposited and kept by the Medal Section of the Ministry of Defence, Government of India.

A. V. PAI, Secy.

MINISTRY OF EXTERNAL AFFAIRS

New Delhi, the 23rd June 1960

No. F.45/54/NEFA/57.—The President is pleased to make the following amendment to the Rules for the Encouragement of the Study of Local Dialects Current in the North East Frontier Agency, published on page 222 of the Gazette of the Government of India dated the 19th July, 1958:—

In Appendix 'A' to the said Rules,

(i) After Serial No. 8, add the following as Serial No. 'A':—
"Hill Mird".

(ii) Against Serial No. 7, For 'Dafra' Read 'Dafra or Bengnl'.

P. N. NEVILE, Attache (NEFA).

MINISTRY OF FINANCE

(Department of Economic Affairs)

New Delhi, the 28th June 1960

No. F.4(1)-W&M/60-Pt. II.—The following amendment to Government of India Notification No. F.4(1)-W&M/60 dated 1st March 1960 is hereby notified for the information of the general public:

In paragraph 4 of the said Notification for the words "shortly before the close of each quarter" the words "as soon as may be after the close of each quarter" shall be substituted.

SHIV NAUBH SINGH, Jt. Secy.

MINISTRY OF STEEL, MINES AND FUEL

(Department of Mines and Fuel)

RESOLUTION

New Delhi, the 2nd July 1960

No. 19(40)/60-MIV.—With the rapid increase in the production of iron ore in the country to meet the requirement of expanding steel industry and the export trade, a problem of considerable importance which has arisen is the utilisation of huge quantity of fines which are incidental to mechanized mining. To study this problem the Government of India have decided to set up a Committee, consisting of the following:—

Chairman

(1) Shri N. N. Kashyap, I.C.S., Joint Secretary, Department of Mines and Fuel, (Ministry of Steel, Mines and Fuel), New Delhi.

Members

2. Dr. J. M. Ferguson, International Construction Company, New Delhi.
3. Dr. B. R. Nijhawan, Director, National Metallurgical Laboratory, Jamshedpur.
4. Shri H. R. Dewan, Director, Indian Bureau of Mines, Nagpur.
5. Shri N. J. Haley, General Manager, Tata Iron & Steel Co. Ltd., Jamshedpur.
6. Shri B. Ghosal, Indian Iron & Steel Co. Ltd., Calcutta.
7. Dr. N. R. Srinivasan, Hindustan Steel Ltd., Bhilai Steel Project, Bhilai.
8. Shri B. Sheshadri Sharma, Additional General Manager, Mysore Iron & Steel Works, Badravati.

2. Terms of reference.

The Committee will study, and make recommendations on the problem of utilisation of iron ore fines in all its aspects including:—

- (1) extent of fines production and the cost at which these can be procured.
- (2) the various technical processes for agglomeration to render fines fit for steel plants or export together with their economics.
- (3) extent to which fines can be and should be utilised in Indian Steel Plants and the measures for securing this utilisation.
- (4) research facilities and pilot plants.
- (5) the allied problem of a suitable feed for blast furnace and the need to conserve coking coal reserves.

3. Meetings of the Committee and report.

The Committee will meet as often as necessary and will submit its report to Government as early as possible.

ORDER

Ordered that this Resolution be communicated to all concerned.

Ordered also that this Resolution be published in the Gazette of India for general information.

B. N. RAMAN, Dy. Secy.

MINISTRY OF COMMERCE AND INDUSTRY

New Delhi, the 27th June 1960

No. 11-SSI(B)(3)/56.—In pursuance of Bye-Law 17 of the Family Welfare Cooperative Industrial Society Limited, Vijaywada, the Government of India hereby directs that the managing committee of the said Society (nominated with effect from the 18th May, 1960, under this Ministry's Notification No. 11-SSI(B)/56, dated 27th May, 1960) shall function for a period of one year.

No. 52-SSI(B)(89)/55.—In pursuance of Clause (b) of Bye-law 29 of the Registered Bye-laws of the Asifnagar Family Welfare Cooperative Society Limited, Hyderabad, the Government of India hereby appoint Smt. A. Shyamala Devi Chairman, State Social Welfare Advisory Board, Nafees Manzil 10-2-2-A.C. Guards, Hyderabad-4 (Dn.) as a member of the Managing Committee of the above said Society in the vacancy caused by the resignation of Kumari J. Jamuna Bai, appointed under this Ministry's Notification No. 52-SSI(B)(89)/60 dated the 17th May, 1960.

M. H. SIDDIQI, Under Secy.

RESOLUTION

New Delhi, the 24th June 1960

No. L.E.Ind. 21(2)/60.—The Government of India constituted a Panel *vide* this Ministry's Resolution No. L.E. Ind. 21(2)/60 dated the 16th April, 1960 published in Part I, Section 1 of the Gazette of India Extraordinary dated the 16th April, 1960, with a view to assess the likely demand for steel wires, in the types and quantities required by various industries engaged in the manufacture of wire products, for the period 1961–1965 and also to assess the existing wire drawing capacity in the ACSR, wire ropes, electrodes, wood screws, wire netting, bicycles and other industries. The Panel was to submit its report to the Government of India by the 30th June, 1960.

The Government of India have now decided to grant the Panel an extension of 1 month for submission of its report, i.e. by the 31st July, 1960.

ORDER

Ordered that a copy of the Resolution be communicated to all concerned and that it be published in the Gazette of India.

R. V. RAMAN, Jt. Secy.

MINISTRY OF SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS

New Delhi, the 25th June 1960

No. 5(19)/59-SRI.—In pursuance of Article 89 of the Articles of Association of the National Research Development Corporation of India (a company registered under the Companies Act of 1956) and in supersession of this Ministry's Notifications No. 5(19)/59-SRI dated the 31st December, 1959 and No. 5(19)/59-SRI dated the 20th January, 1960, the President is pleased to reconstitute the Board of Directors of the Corporation with immediate effect upto the period ending 31st December, 1962 and to appoint the following as Directors:—

- (1) Shri Manubhai Shah, Minister for Industry, New Delhi.
- (2) Prof. M. S. Thacker, Secretary to the Government of India, Ministry of Scientific Research and Cultural Affairs and the Director General, Scientific and Industrial Research, New Delhi.
- (3) Dr. K. S. Krishnan, Director, National Physical Laboratory, New Delhi.
- (4) Dr. K. Venkataraman, Director, National Chemical Laboratory, Poona.
- (5) Dr. M. D. Parikh, C/o. Messrs National Rayon Corporation Ltd., Ewart House, Bruce Street, Fort, Bombay-1.
- (6) Shri Anantaramakrishnan, C/o. Messrs Simpson & Co., Ltd., 202/203, Mount Road, Madras.
- (7) Shri B. D. Kapur, C/o. Messrs Atlas Cycles Ltd., Sonapat (Punjab).
- (8) Shri A. V. Venkateswaran, Joint Secretary to the Government of India, Ministry of Finance, New Delhi.
- (9) Dr. G. P. Kanc, Senior Industrial Adviser, Ministry of Commerce & Industry, New Delhi.
- (10) Dr. B. D. Kalelkar, Senior Industrial Adviser, Ministry of Commerce & Industry, New Delhi.

2. In accordance with Article 103 of the Articles of Association, the President is pleased to nominate Shri Manubhai Shah to be the Chairman, and Prof. M. S. Thacker to be the Vice-Chairman of the reconstituted Board of Directors.

A. K. GHOSH, Jt. Secy.

